

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 3221/2023 in C.P. (IB)/1738(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:- IA 3221/2023 Mr. Ajit Kumar Vs. Pravin
Shivdas Herlekar
IN THE MATTER OF
M/S. Ela Enterprise
V/s
Omkar Speciality Chemical Limited

**Section: 60(5) Sec 43(1) r/w Sec 44 (1) U/s 9 of Insolvency and Bankruptcy Code,
2016**

ORDER

IA 3221 of 2023:- Counsel, Amey Hadwale appeared for the Applicant through VC and
Counsel, Yash Jariwala appeared for the Respondent. List this matter on **06.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)